

AMMONIA FACTORY IN IRAN

4857. SHRI VASUDEVAN NAIR : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the feasibility report on the proposed ammonia project to be set up in Iran under the joint ownership of India and Iran has since been received by Government;

(b) if so, the details thereof; and

(c) the nature of decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :

(a) to (c). The feasibility report has been received and is under examination. It gives comparative cost studies of establishing ammonia plants of two sizes, viz. 600 tonnes per day and 1000 tonnes per day in Iran as a joint venture. No decision has yet been taken on the report.

UNIFORM RATES FOR IRRIGATION PURPOSES

4858. SHRI VASUDEVAN NAIR : SHRIMATI ILA PALCHOWDHURI :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that he had proposed the meeting of the Irrigation and Power Ministers of Northern Region, when they meet recently in Delhi to make the irrigation rates uniform in all the six States in that region;

(b) the State Government intend to propose as the uniform rates; and

(c) whether it would be the maximum rate existing today or the minimum, or the average of the existing rates?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION & POWER (SHRI SIDDHESHWAR PRASAD) :

(a) to (c). Yes. It was noted during the discussions that Punjab and Haryana had low water rates per acre for wheat. Accordingly, the Ministers of Haryana and Punjab were requested to take suitable steps to increase the rates in the States to a slab of Rs. 10 to 15 per acre. The Rajasthan

Minister also indicated that the State Government was considering proposals to raise the water rates suitably.

ADOPTION BY D. V. C. OF CENTRAL GOVERNMENT'S PAY SCALES AND OTHER SERVICE CONDITIONS FOR D. V. C. EMPLOYEES

4859. SHRI VASUDEVAN NAIR : SHRI DHIRESWAR KALITA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Damodar Valley Corporation has adopted Central Government's pay scales for its employees and other administrative orders and rules for running the administration of the Corporation; and

(b) whether it is a fact that the D.V.C. is contemplating to constitute a Wage Committee with its own men and also to provide berth to a few of its officers who would be retiring soon from service of the Corporation.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) For post analogous to those in the Central Government, the Damodar Valley Corporation has adopted the Central Government's pay scales. For other posts the Corporation has its own scales of pay. Administrative orders or rules of the Government have been generally adopted with modifications to suit local conditions, wherever necessary.

(b) The Damodar Valley Corporation has decided to set up a Wage Committee consisting of a Chairman and six Members, 3 of whom would represent the Corporation and 3 the employees. The selection of the Chairman and Members representing the Corporation has not yet been made.

COMPENSATION TO SHAREHOLDERS OF NATIONALISED BANKS

4860. SHRI BENI SHANKER SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether, since the nationalisation of Banks, any scheme has been drawn to pay the compensation to the Shareholders;